

**Central Administrative Tribunal
Principal Bench**

O.A. No. 256/2017

New Delhi this the 23rd day of January, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

B.S. Jarial(Aged about 61 years), Group 'B'
Ex-Deputy Supdt. Grade-I
S/o late Shri G.S. Jarial
R/o 43, MBK Apartments
Sector – 13, Dwarka
New Delhi-110078.

....Applicant

(By Advocate: Mr. Samundra Sain)

Vs.

1. Govt. of NCT of Delhi through
Chief Secretary
I.P. Estate, New Delhi-110002.
2. The Principal Secretary (Home)
Govt. of NCT of Delhi
I.P. Estate, New Delhi-110002.
3. The Director General of Prisons
Prisons Headquarters, Tihar
Near Lajwanti Garden Chowk
Janak Puri, New Delhi-110064.

....Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

After arguing for some time learned counsel for the applicant has sought leave of this Tribunal to withdraw this O.A.

2. Accordingly, this O.A. is dismissed as withdrawn.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

